

occurring in protected areas like national parks and sanctuaries, are also protected by the Wildlife (Protection) Act, 1972.

(c) Does not arise.

[Translation]

Autonomy to Jammu and Kashmir

*10. DR. MURLI MANOHAR JOSHI :
SHRI JAGMOHAN :

Will the PRIME MINISTER be pleased to state :

(a) whether some militants of Jammu and Kashmir met the Prime Minister on 27th June, 1996;

(b) if so, the main topics discussed;

(c) whether the Defence Minister has announced 'Maximum Autonomy' to Jammu and Kashmir during his visit to that State;

(d) if so, the details thereof;

(e) whether the Prime Minister has started discussion on the issue of autonomy with all sections of the State; and

(f) if so, when a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). A group of former militant leaders representing the Forum for Permanent Resolution of J and K problem had met the Prime Minister on 26 June, 1996. They had earlier met the former Home Minister in March 1996 and had since been in dialogue with the Government of India to seek ways of restoring peace in the State of Jammu and Kashmir. For this purpose they have suggested the need for taking certain confidence building measures and other actions that could help in the restoration of peace and normalcy in the State.

(c) to (f). The Common Minimum Programme of the Government makes a specific reference that maximum autonomy would be given to the State. It is not possible to spell out any details in this regard at this stage. The Government's view is that details in this regard need to be worked out after discussions with an elected representative Government in the State.

Leprosy

*11. SHRI SATYA DEO SINGH :
KUMARI UMA BHARATI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether any vaccine has been developed first time in the country for the treatment of leprosy;

(b) whether the said vaccine has since been tested so far;

(c) if so, the outcome thereof; and

(d) the time by when commercial production of this vaccine is likely to be started to make the same available in market for sale?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir,

(b) to (d). Two indigenously prepared vaccines, viz. ICRC and Mw are in evaluation stages. Limited clinical trials of a third vaccine, M. Habana have also been permitted. Trial evaluation will be done by Indian Council of Medical Research. Commercial production can commence and the vaccine can be marketed only after efficacy and safety of the vaccines are established.

[English]

On-going Power Projects

*12. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether Advisory Committee under the Chairmanship of Planning Commission has recommended Finance Corporation to give priority to the on-going power projects for ensuring their completion;

(b) if so, other suggestions made by the Committee in this regard;

(c) the extent to which the power projects are working satisfactorily;

(d) the number of power projects at present functioning as per schedule; and

(e) the time by which the power shortage is likely to be improved?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No Advisory Committee has been set up under the Chairmanship of Planning Commission.

(b) Does not arise in view of (a) above.

(c) and (d). The Power Projects functioning at present and their generation performance with reference to targets fixed for the year 1995-96 is given in the Statement at Annexure.

(e) Planning for power generation is a continuing exercise. For the Ninth Five Year Plan (1997-2002), as per the preliminary studies carried out by the Government, the capacity addition programme has been assessed as 56783 MW subject to the availability of essential inputs including funds. It has